

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

STARRED QUESTION NO:104

ANSWERED ON:16.11.2010

ILLEGAL MINING

Meena Shri Raghuvir Singh;Meghe Shri Datta Raghobaji

Will the Minister of MINES be pleased to state:

- (a) the details of minerals produced in the country including Rajasthan during each of the last three years and the current year, State-wise, location-wise and mineral-wise;
- (b) the details of the revenue earned and employment provided thereunder;
- (c) whether there are reports of failure in curbing illegal mining in the country including Rajasthan and Jharkhand;
- (d) if so, the details thereof and the reaction of the Union Government thereto; and
- (e) the preventive and corrective steps taken by the Government to check illegal mining in the country including the use of remote sensing satellites?

Answer

THE MINISTER OF MINES AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B. K. HANDIQUE)

(a) to (e) : A statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO LOK SABHA STARRED QUESTION NO. 104 FOR 16.11.2010 REGARDING ILLEGAL MINING BY SHRI RAGHUVIR SINGH MEENA AND SHRI DATTA MEGHE.

(a) and (b): As per information available with the Indian Bureau of Mines, details of major minerals produced in the country, including Rajasthan during each of last three years and the current year, revenue earned and employment provided in mining, are given in Annexure I, II and III. District wise details of mineral occurrence are available in the National Mineral Inventory which is a published document of Indian Bureau of Mines, and is updated at five year intervals.

(c) to (e): Instances of illegal mining, including Rajasthan and Jharkhand, have been brought to the attention of the Government. Details of illegal mining cases detected by the State Governments and action taken by the State Governments are given in Annexure IV. The Central Government has taken several measures to curb illegal mining, details of which are given in Annexure V.